

DIVISION BENCH

O-104

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1388(KB)2018
IA/115(KB)2021
IA/116(KB)2021
IA/1452(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09th August, 2021,
10:30 A.M**

Name of the Company	SUGESAN TRANSPORT PRIVATE LIMITED Vs. E. C. BOSE & COMPANY PRIVATE LIMITED		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearance (via video conference)

For the respondent (IA/115(KB)2021) /Financial Creditor

Ms. Sonal Shah, Advocate

Mr. Kushagra Shah, Advocate

Mr. Aniket Chowdhury, Advocate

For the Resolution Professional

Ms. Geetha Sridhar, RP in person

ORDER

Ms. Sonal Shah, along with Mr. Kushagra Shah and Mr. Aniket Chowdhury, Ld. Counsel for respondent/financial creditor present. Ms. Geetha Sridhar, RP in person present.

IA/115(KB)2021- Ld. Counsel appearing for the respondent/financial creditor seeks some more time to make payment of the CIRP cost which have been claimed in this application. These dues pertained to the period from August 2020 to December 2020. While normally, we are not in consonance with the request for adjournment with regard to payment of RP's fees, which is already delayed by more than seven months. In the present case, considering the medical emergency placed before us by the Ld. Counsel appearing on behalf of the Financial Creditor, we are inclined to grant two more weeks to the Financial Creditor to clear the pending dues. This shall be treated as last chance by the Financial Creditor to clear the dues in question. List this matter on 09.09.2021.

IA/116(KB)2021- This is an application for liquidation of the Corporate Debtor. List this matter for consideration on 09.09.2021.

IA/1452(KB)2020- Due to technical issues, we are unable to hear Ld. Counsel appearing for the applicant. List this matter on 09.09.2021.

Harish Chander Suri
Member (Technical)

Rajasekhar V.K.
Member (Judicial)